



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/418/2016 FIXED	LAKHIMAI DEKA Versus HARI PRASAD MISRA and 5 ORS	MR.T DEKA MR.P P DAS MR.S DAS	MR.N GOSWAMI(R-1) MR.A HUSSAINR-1 MR.R SARMA(R-1) MR.S DEY(R-1)
2	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MS.S CHAKRABORTY MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
3	CRP(IO)/201/2018 FIXED	SRI KRISHNA PAUL Versus MOHIBUL HOQUE AND 3 ORS.	MR. J SINGH MR. P K GARODIA MR. D SARMA MR. A DEKA	MR. K M HALOI (R2) MR. M I HUDA (R2) MR. N M DUTTA (R3, R4) MR. M K ALI (R3, R4) MR. B DAS (R2)
4	CRP(IO)/330/2019 FIXED	MALA BHARALI Versus RINI BHARALI AND ANR.	MR. M TALUKDAR MS. M TALUKDAR	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
5	WA/41/2021	SMTI. M. LAXMI @ SMT. LOCHMAMA Versus THE CHAIRMAN AND ANR	MR. B BARUAH MS S HASNU	SC, COAL INDIA

LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./465/2019	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR M MONDAL	PP, ASSAM
	WITH			
2	Crl.Pet./491/2019	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR M MONDAL	PP, ASSAM
3	Crl.Rev.P./531/2019 WITH LCR (FOUR FILES)	BABURAM SONAR Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED	PP, ASSAM

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	RSA/224/2015	RAMLAL SARMAH and ANR, Versus MUSSTT. IRON NESSA and 9 ORS,	MR.A BHATTACHARJEE MR.P K GARODIA MS.P SARMA MR.R DUARAH	MS.T GOSWAMI(R- 1-8)
2	I.A.(Civil)/516/2016 in RSA/227/2005	ON THE DEATH OF AKONMAN CHUTIA, HIS LEGAL HEIRS SMT. NANOI CHUTIA and ORS Versus NRIPEN BORAH and ORS	MR. D C MAHANTA MR. T J MAHANTA MS. P BHATTACHARYA MR.A JALLAN	MS.B CHOUDHURY MR. R PHUKAN MR. M PHUKAN MR. R GOGOI MS.G BARUAH MR.A BANERJEE MRS R PHUKAN
	WITH RSA/227/2005	AKONMAN CHUTIA and ORS Versus NRIPEN BORAH and ORS	D C MAHANTA T J MAHANTA P BHATTACHARYA MR.A JALLAN	MS.B CHOUDHURY R PHUKAN M PHUKAN R GOGOI MR.A BANERJEE MRSR PHUKAN MS.G BARUAH
3	I.A.(Civil)/1292/2018 in RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS	MS. T SOM MR H DAS	
	WITH RSA/83/2016	MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
4	I.A.(Civil)/1524/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH RSA/100/2014	KARUNA SARMA and 3ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA (A1, A4) MS. I DEKA (A1, A4)	MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY
	WITH I.A.(Civil)/1521/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY

WITH I.A.(Civil)/1525/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
WITH I.A.(Civil)/1526/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
WITH I.A.(Civil)/1527/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
WITH I.A.(Civil)/1528/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
5 WP(C)/9529/2019 FIXED	PRABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, RMSA SC, RMSA GA, ASSAM MR. R MAZUMDAR MR. B DEORI, GA ASSAM

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